

**OFFICE OF THE DISTRICT & SESSIONS JUDGE, DISTRICT :
KARKARDOOMA COURTS, DELHI**

ORDER

In partial modification of the earlier Orders of this office, with respect to do the urgent miscellaneous work of any of the following courts of Shahdara District, in case the Presiding Officer thereof happens to be on leave or not available due to any reason, following arrangements of link Judicial Officers are made with immediate effect :-

S. no	Name of the Courts	Name of 1 st Link Officers.	Name of 2 nd Officers.	Name of 3 rd Officers.
1	Ms. Geetanjali, SCJ-cum-RC.	Sh. Sushant Changotra, JSCC/ASCJ/GJ	.Sh. Harvinder Singh, ACJ/CCJ/ARC.	Sh. Vaibhav Chaurasia, CJ
2	Sh. Sushant Changotra, JSCC/ASCJ/G J.	Sh. Harvinder Singh, ACJ/CCJ/ARC	.Sh. Vaibhav Chaurasia, CJ	Ms. Geetanjali, SCJ-cum-RC.
3	Sh. Harvinder Singh, ACJ/CCJ/ARC	Sh. Vaibhav Chaurasia, CJ.	Ms. Geetanjali, SCJ-cum-RC.	Sh. Sushant Changotra, JSCC/ASCJ/GJ
4	Sh. Vaibhav Chaurasia, CJ	Sh. Harvinder Singh, ACJ/CCJ/ARC	Sh. Sushant Changotra, JSCC/ASCJ/GJ	Ms. Geetanjali, SCJ-cum-RC.

(Sujata Kohli)

District & Sessions Judge (Officiating),
SHD, Karkardooma Courts, Delhi.

No. 2574-83/Judl/SHD./KKD/Delhi/2018.

Dated 15/04/19

Copy forwarded for information/necessary action to :

1. The Hon'ble Registrar General, High Court of Delhi, New Delhi.
2. The Ld. District & Sessions Judge, Tis Hazari Courts, Delhi.
3. The Judicial Officers concerned.
4. The Incharge, Filing Section, Shahdara District, Karkardooma Courts, Delhi.
5. The PRO/APRO, Karkardooma Courts, Delhi.
6. The Secretary, Shahdara Bar Association, Karkardooma Courts, Delhi.
7. The A.O. (Judl.) Admn., Shahdara District, Karkardooma Courts, Delhi.
8. The Website Committee, Karkardooma Courts, Delhi.
9. The Website Committee, Tis Hazari Courts, Delhi.
10. The Reader to the undersigned.

District & Sessions Judge (Officiating),
SHD, Karkardooma Courts, Delhi.